

Central Administrative Tribunal
Calcutta Bench

CPC/176/1997
(OA/597/1996)

Date of Order: 24-7-03

Present:

Hon'ble Mr.B.P.Singh, Administrative Member
Hon'ble Mr.Nityananda Prusty, Judicial Member

Ashis Mukherjee

Applicant

-Vs.-

S.Mishra & 2 ors.

Respondents

For the applicant : Mr.B.C.Sinha, Counsel

For the respondents : Mr.S.Chowdhury, Counsel

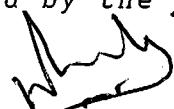
O R D E R

B.P.Singh, AM

Ld.Counsel for both sides are present.

2. Ld.Counsel for the applicant submits that the Order of the Tribunal passed in OA/597/1996 has been implemented by the respondent authorities and, therefore, he prays that the matter may be dropped.

3. In view of the above, the contempt proceeding initiated by the applicant is, therefore, dropped.


Nityananda Prusty,
Judicial Member.


B.P.Singh,
Administrative Member.

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